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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No.61/142/2021

This the 27th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Yasmeen Begum

.....**Applicant**

By Advocate:- Mr. Intikhad H. Shah

Versus

Union Territory of Jammu and Kashmir and others.

.....**Respondents**

By Advocate: Mr. Raghu Mehta, Sr. CGSC

O R D E R [O R A L]
(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant at the outset has submitted that the OA may be dismissed as withdrawn.

2. In view of the submission made by the applicant's counsel, this O.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Anand...